

ITEM NO.9

COURT NO.3

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 33238/2015

[ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 29-04-2015
IN TA NO. 15/2009 PASSED BY THE HIGH COURT OF GUJARAT AT AHMEDABAD]

COMMISSIONER OF CENTRAL EXCISE & CUSTOMS, RAJKOT PETITIONER(S)

VERSUS

M/S ADANI PORTS AND SPECIAL ECONOMIC ZONE LTD. RESPONDENT(S)

WITH

C.A. NO. 10943-10944/2016 (III-A)

IA NO. 84785/2019 - MODIFICATION

SLP(C) NO. 621/2017 (XI)

C.A. NO. 3981-3982/2018 (XII)

FOR ADMISSION AND I.R.

SLP(C) NO. 18249/2018 (IV-C)

IA NO. 77557/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) NO. 22200/2018 (IV-C)

SLP(C) NO. 18270/2018 (IV-C)

IA NO. 86150/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) NO. 19075/2018 (IV-C)

IA NO. 99887/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) NO. 8909/2020 (XI)

IA NO. 68698/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT

IA NO. 3275/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA NO. 131504/2020 - STAY APPLICATION

SLP(C) NO. 14179/2022 (XI-A)

IA NO. 121335/2023 - AMENDMENT IN CAUSE TITLE

IA NO. 113931/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) NO. 9952/2023 (IV-A)

IA NO. 61260/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) NO. 7669/2023 (IV-A)

IA NO. 59354/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

C.A. NO. 4383/2023 (IV)

IA NO. 120486/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) NO. 26784-26786/2024 (IV-B)

IA NO. 125065/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) NO. 30745/2024 (XII-A)

IA NO. 278303/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

DIARY NO(S). 6613/2025 (XII)

IA NO. 57376/2025 - CONDONATION OF DELAY IN FILING

IA NO. 57374/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

DIARY NO(S). 15220/2025 (XVII-A)

IA NO. 84098/2025 - CONDONATION OF DELAY IN FILING APPEAL

IA NO. 84100/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 84096/2025 - STAY APPLICATION

Date : 20-08-2025 This petition was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) :

Mr. Rajesh Chibber, Adv.
Mr. Dhananjay Garg, AOR
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Ms. Umang Motiyani, Adv.
Mr. Ayush Agarwal, Adv.
Ms. Nitum Jain, Adv.
Mr. Swastik Mishra, Adv.
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For Respondent(s) :

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Mr. Yash Prakash, Adv.

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Mrs. Vanita Bhargava, Adv.
Mr. Ajaj Bhargava, Adv.
Ms. Nandita Chauhan, Adv.
Ms. Tijil Thakur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 09.09.2025.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)